

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	EX 39/2019 (SUMMONS)		Nagaraja J S Vs Padmanabha Rao S	Srinivasa
HEARING ON IA				
2	O.S. 589/2014 (SUMMONS)		Vanitha H S Vs Sunitha	S G D Asso.
3	O.S. 463/2015 (SUMMONS) IA/1/2015		Akkyamma alias Narayanamma Vs Ranemma	Ravanna
4	O.S. 1498/2017 (SUMMONS) IA/1/2017		Shivanna G M Vs Krishna Reddy	Arun Sambrani
5	O.S. 1543/2017 (SUMMONS) IA/1/2017		Thimmaiah L Vs Siddamma	C.G.Puttaraju
6	O.S. 155/2019 (SUMMONS) IA/1/2019 IA/2/2019		Dinesh Malavaiah Vs Nandita Chordia	Harish B.S.
7	O.S. 311/2019 (SUMMONS) IA/1/2019		M/s Dwatakamai Housing Projects Private Limited Rep. Musunuri Kishore Vs Nagaraju	N Devaraj
8	O.S. 1279/2019 (SUMMONS) IA/1/2019		Geetha Amireddy Vs Kapu Sreekantha Reddy	M S Helawar
9	O.S. 1834/2019 (SUMMONS) IA/1/2019		MUTHURAYA Vs MAHENDRAN	LOKESH BOOVANAHALLI
<u>12:00 P.M - 1:00 P.M</u>				
10	Misc 18/2014 (ARGUMENTS.)		Soman Baby Vs Sebastain M T	Nikhil K
11	O.S. 586/2018 (ARGUMENTS.)		Canara Bank, Rep by Manager Laxminarayana M Vs Sadiq Pasha	T M Jayakrishnappa
12	Misc 92/2018 (ARGUMENTS.)		Manjunath B Vs Girish Rai D	Arun K

ARGUMENTS BY ADV. DEFTS.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1258/2013 (ARGUMENTS.) IA/1/2013		Anasuya Vs Munireddy	
WRITTEN ARGUMENTS				
14	O.S. 769/2012 (ARGUMENTS.) IA/1/2012		H.Chandrappa Vs Krishnappa	M.A.Poovaliah
15	Misc 73/2012 (ARGUMENTS.) IA/1/2012		RUDRASWAMY Vs T.Shama Reddy	K.S.Venkataramana
3:00 P.M - 4:00 P.M				
HEARING ON IA				
16	M.A. 114/2019 (SUMMONS) IA/1/2019		Venkatesh M Vs Sujatha P V	M B Chandrachooda
17	M.A. 115/2019 (SUMMONS)		Venkatesh M. Vs Sujatha P V	M B Chandrachooda
18	R.A. 57/2020 (SUMMONS) IA/1/2020 IA/2/2020		ZAREENA BEGUM REP. BY N ABDUL RAHIM Vs RANGAPPA K R	JANARDHANA G
19	O.S. 858/2020 (SUMMONS) IA/1/2020		NARAYANA SWAMY Vs MUNİYAPPA	GEETHA M R
20	O.S. 1221/2019 (HEARING) IA/1/2019		Sanjay S Vs Anil Kumar K V	S J Kumar
COMPLIANCE				
21	O.S. 561/2020 (A.D.R) IA/1/2020 IA/2/2020		Sumarani Vs Pushplatha B H	DHANANJAYA.P.R.
4:00 P.M - 5:00 P.M				
PLNTF EVIDENCE				
22	O.S. 349/2015 (EVIDENCE.) IA/1/2015		Patalamma Vs Patalappa T alias Chikkapatalappa	T.S.RAVINDRA KUMAR
23	O.S. 1522/2019 (ORDERS.) IA/1/2019 IA/2/2019 IA/3/2019		SHIVARAM Vs JAYARAMA REDDY	BABU C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 1652/2017 (ISSUES.)		Chandramma Vs Subbalakshamma	Nataraj D
DRAFT ISSUES				
25	O.S. 451/2013 (ISSUES.) IA/1/2013		Pavankumar Vs Themmesh	M.N.Devaraju
26	O.S. 1837/2013 (ISSUES.) IA/1/2013		Ashwathamma Vs Ramakka	Subramanya M
PLNTF EVIDENCE				
27	O.S. 1972/2014 (EVIDENCE.)		Yashodamma Vs Shivanna K	Y N S R
28	O.S. 811/2015 (EVIDENCE.) IA/1/2015		Dakshayini Vs Rathnamma	K K V
Cases listed below are adjourned due to Covid 19				
29	O.S. 1622/2015 (EVIDENCE.) IA/1/2015	09-11-2020	Jayamma Vs Huchamma	RAJANNA
30	O.S. 1750/2015 (EVIDENCE.) IA/1/2015	09-11-2020	Venkateshareddy N Vs Krishnareddy N	B.C.SRIRAMA REDDY
31	O.S. 1493/2017 (EVIDENCE.) IA/1/2017	09-11-2020	Keshava H Vs Chikkapatalappa	B Ramesh
32	O.S. 1517/2017 (EVIDENCE.) IA/1/2017	09-11-2020	Hanumantha Raja T A Vs Anjanappa	
33	O.S. 1527/2017 (EVIDENCE.) IA/1/2017	09-11-2020	Munikrishna Vs Papanna	
34	O.S. 1539/2017 (EVIDENCE.) IA/1/2017	09-11-2020	Krishnappa Vs Pilla Muniyamma	
35	O.S. 790/2018 (EVIDENCE.) IA/1/2018	09-11-2020	Lakshmana Vs Mariyappa	Y.N. Ramanna
AWAIT SUMMON/NOTICE				
36	EX 14/2019 (SUMMONS)	01-12-2020	Girijamma Vs Shivakumar Aradhya	D L K

STEPS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	R.A. 27/2019 (SUMMONS) IA/1/2019	01-12-2020	ANJANAPPA DEAD BY LRs MUNIYAMMA Vs BODAPPA	H M S
38	O.S. 611/2019 (SUMMONS) IA/1/2019	01-12-2020	Nagaraja Vs Mohani Devi Agarwal	J. K. LOKESH GOWDA
SUMMONS				
39	O.S. 277/2019 (SUMMONS) IA/1/2019	01-12-2020	MEERA BAI NATARAJ SINGH Vs JYOTHI BAI SINGH K B	H A MANJUNATH PRASANNA
WRITTEN STATEMENT				
40	O.S. 358/2019 (SUMMONS) IA/1/2019	01-12-2020	Hanumegowda R H Vs Muniakkayamma	Pradeep C Yadav
AWAIT SUMMON/NOTICE				
41	M.C. 152/2019 (SUMMONS)	09-12-2020	Biswajit Mandal Vs Anamika Mandal	Bhojegouda T K
42	O.S. 1185/2019 (SUMMONS) IA/1/2019	09-12-2020	Venugopal Rao D Vs Geetha	Rajagopala
43	O.S. 1405/2019 (SUMMONS) IA/1/2019 IA/2/2019	09-12-2020	Bharathi R Vs Manjunath R	N Srinivas
SUMMONS				
44	O.S. 883/2019 (SUMMONS)	09-12-2020	Archdiocese of Bangalore Vs John Anthony	M Rosario
45	O.S. 1007/2019 (SUMMONS)	09-12-2020	Nagarudresh B V Vs Komala J	K T D
46	O.S. 1087/2019 (SUMMONS)	09-12-2020	Ashwath Narayana Vs Jayamma	A R S
47	O.S. 1658/2019 (SUMMONS) IA/1/2019 IA/2/2019	09-12-2020	Master Mukesh Vs Abbagga	NAGAI AH
WRITTEN STATEMENT				
48	O.S. 1450/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	09-12-2020	Venkatesh Vs Govindaraju	E Kiran Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

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49	O.S. 88/2020 (SUMMONS)	17-12-2020	Ramanjanappa L N Vs Shivananda	Giri Gowda
AWAIT SUMMON/NOTICE				
50	O.S. 38/2020 (SUMMONS) IA/1/2020	17-12-2020	Harish N Vs Rinku Deshpande alias Rinku Prakash Pal Reja	Raghu R
NOTICES				
51	M.C. 124/2020 (SUMMONS)	17-12-2020	RANJITHA Vs SURESH M J	SRIHARSHA
STEPS				
52	O.S. 1857/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-12-2020	Manjula R. Vs Yogesh H R	Hariprasad N
53	O.S. 1980/2019 (SUMMONS) IA/1/2019	17-12-2020	MURTHY Vs BHARATH KUMAR G	A SHIVARAM
SUMMONS				
54	O.S. 183/2020 (SUMMONS) IA/1/2020 IA/2/2020	17-12-2020	Dijendranath Choudhary Vs Krishna Yadav	C Raju
55	O.S. 284/2020 (SUMMONS) IA/1/2020	17-12-2020	ESHWAR M Vs NAGARATHNAMMA	VITTAL SHETTY
56	M.C. 113/2019 (NOTICE)	17-12-2020	Bibha Prakash Vs Annop Kumar	Chythanya T J
57	R.A. 26/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	SRIDHARA RAO Vs MOHAMMED MUNEERUDDIN	SANATH KUMAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

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1	O.S. 1738/2014 (HEARING) IA/1/2014		Gangananjaiah H N Vs Muniyamma	Anjaneya A B
2	O.S. 1825/2014 (HEARING) IA/1/2014		Mohan M J Vs Jayaramaiah M Y	M S
3	O.S. 516/2018 (HEARING) IA/1/2018 IA/2/2018		Mallaveeraiah, Power of Attorney Holder Karunesh B M Vs Muniswamy	V B shivakumar
4	O.S. 709/2018 (HEARING) IA/1/2018 IA/2/2018		Suresh K Vs Rukmini B L	N R R
5	Misc 55/2018 (HEARING) IA/1/2018 IA/2/2018		R RAJSHEKAR Vs PUTTA BASAPPA, DEAD BY LRS.	Y.A.SUDHAKAR BABU
6	O.S. 821/2018 (HEARING) IA/1/2018		Manjunath B Vs Imran Pasha	M R
7	EX 48/2018 (HEARING)		Munireddy Vs Chandrashekar	A K V
8	O.S. 977/2018 (HEARING) IA/1/2018 IA/2/2018		Anjinappa K M Vs Sharadamma	Shrihari P V
9	O.S. 1039/2018 (HEARING)		Munivenkatamma Vs Chikkappaiah	M Venkataswamy
10	M.A. 1/2019 (HEARING) IA/1/2019		KANCHIVARADAI AH Vs BABU	KRISHNAMURTHY M
11	O.S. 435/2019 (HEARING) IA/1/2019		Narayanappa A Vs Prakash S M	Nagendra Naik K
12	O.S. 466/2019 (HEARING) IA/1/2019		Kanick Raj Vs Nambiar R P	M/s Mylraiah Associates
13	M.A. 24/2019 (HEARING) IA/1/2019		Hanumakka Vs Rajashekar R	D J

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 932/2019 (HEARING) IA/1/2019		Anjinamma Vs Manjunath V	Arun Kumar S
3:00 P.M - 4:00 P.M				
15	O.S. 970/2019 (HEARING) IA/1/2019		Munivenkategowda Vs Muniyellappa	Y V Radha Krishna
16	O.S. 1252/2019 (HEARING) IA/1/2019		Sathyanarayana M Vs Venkatamma	P S
17	O.S. 1277/2019 (HEARING) IA/1/2019		SAMPANNA B Vs BHAGYAMMA	REDDY AND REDDY
18	O.S. 1296/2019 (HEARING) IA/1/2019 IA/2/2019		Manu N Vs M/s FINE TECH CORPORATION PRIVATE LIMITED	Sourabh R K
19	O.S. 59/2020 (HEARING) IA/1/2020 IA/2/2020		STEPHEN RAJ S Vs ANTHONIAMMA	K H U
20	M.A. 6/2020 (HEARING) IA/1/2020		Chandrashekar Naidu M Vs Ramesh M	K T D
21	O.S. 215/2020 (HEARING) IA/1/2020 IA/2/2020		SYED NASEERUDDIN Vs NAZEEMA KHANAM ALIAS NAZEEMA BEGUM	L KUMARGURU
22	O.S. 512/2020 (HEARING) IA/1/2020		Venkatalakshamma Vs Venkatesh	Suresh
23	O.S. 517/2020 (HEARING) IA/1/2020		Vimala B K Vs Chinamma	Chandrashekar Reddy
24	O.S. 1373/2015 (ISSUES.) IA/1/2015		Umashankar Vs Chandrashekar B M	R.MURALIDHARA
PLNTF EVIDENCE				
25	O.S. 826/2015 (EVIDENCE.) IA/1/2015		Thulasamma Vs Krishna Murthy G	SOMASHEKARIAH
26	O.S. 469/2017 (EVIDENCE.) IA/1/2017		Gopalappa Vs Asrathulla Beg	H M A
27	O.S. 1575/2018 (EVIDENCE.) IA/1/2018		MANJURAMASWAMY Vs RAMAIAH	A S K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Meena N Vs Savitha Anand Kumar B L	Manivannan G
29	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
30	O.S. 816/2020 (APPEARANCE OF PARTY) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
Cases listed below are adjourned due to Covid 19				
31	O.S. 79/1991 (SUMMONS)	21-11-2020	HUCHAMAYAMMA Vs LINGAPPA BY LRS	CHNNARAYA REDDY HVR
32	O.S. 192/1998 (SUMMONS)	21-11-2020	VAJRAPPA Vs MUNIYAMMA	KKT RVP
33	O.S. 167/2000 (SUMMONS) IA/1/2000	21-11-2020	VAJRAPPA DEAD BY LRS. Vs LAKSHMAMMA AND OTHERS	K K THAYAMMA THAYAMMA
34	O.S. 9/2001 (SUMMONS)	21-11-2020	NANJAMMA Vs HUCHAMAYAMMA	H.V. RAJARAM DPR
35	O.S. 227/2001 (SUMMONS)	21-11-2020	RAMALINGA Vs LAKSHMMA	THCVG DISMISSED
36	O.S. 1063/2003 (SUMMONS) IA/1/2003	21-11-2020	NANJAMMA Vs HUCHAMAUAMMA	SHIVARAMA JOSHI
37	O.S. 1590/2004 (SUMMONS) IA/1/2004	21-11-2020	SIDDAPPA Vs GANGAMMA	P.T. HEBBAR K.K.T
38	O.S. 21/2005 (SUMMONS) IA/6/2005 IA/8/2005 IA/5/2005 IA/9/2005 IA/2/2005 IA/1/2005 IA/10/2005 IA/7/2005 IA/3/2005 IA/4/2005	21-11-2020	VAJRAPPA Vs LAKSHMAMMA	THAYAMMA K K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 242/2007 (SUMMONS) IA/1/2007	21-11-2020	M HEMANTH KUMAR Vs RAMASWAMY	C. PRAKASH PRA
40	O.S. 2407/2007 (SUMMONS) IA/1/2007	21-11-2020	D NARAYANAPPA Vs SUBBAMMA	
41	O.S. 2538/2007 (SUMMONS) IA/1/2007	21-11-2020	RUKKAMMA Vs VENKATAMMA	V.N.R AND ASSOCIATES
42	O.S. 1/2008 (SUMMONS) IA/1/2008	21-11-2020	R MANJULA Vs HANUMANTHAPPA	M.K.SHIVARAJU GPR
43	O.S. 250/2008 (SUMMONS) IA/1/2008	21-11-2020	SUBBARAYAPPA Vs M KRISHNA	P.VENKATA SHIVA REDDY MNS
44	FDP 6/2008 (SUMMONS)	21-11-2020	RAJAPPA Vs MUNIYAPPA	N. GOVINDA GOWDA
45	O.S. 720/2008 (SUMMONS) IA/1/2008	21-11-2020	NARAYANAPPA Vs MUDDARANGAMMA	
46	O.S. 766/2008 (SUMMONS) IA/1/2008	21-11-2020	MANJULA Vs K MUNIRAJU	G.S.
47	Misc 72/2008 (SUMMONS) IA/1/2008 IA/2/2008	21-11-2020	C KRISHNA Vs PREMAVATHI PAVANI	
48	O.S. 1833/2008 (SUMMONS) IA/1/2008 IA/2/2008	21-11-2020	KUM.RADHA Vs SAKRAGAPPA	V. VISWANATH VGM - 1 , 3TO 5, 7 , 8, 10
49	O.S. 1909/2008 (SUMMONS) IA/1/2008	21-11-2020	SYED AHMED Vs SYE BASHA SAB	B.S.DHANANJAYA
50	O.S. 499/2009 (SUMMONS) IA/1/2009	21-11-2020	DHANALAKSHMAMMA Vs CHINNAPPA	
51	O.S. 1335/2009 (SUMMONS) IA/1/2009	21-11-2020	NARASWAMAY Vs ANTHONY MERRY	R.BHASKARA D1 TO D5 EXPARTY
52	O.S. 6/2010 (SUMMONS) IA/1/2010	21-11-2020	SMT. PILLAMMA Vs HOSAHALLI MUNIYAPPA	M.D.BASAVANNA Mylaraiah , P.M. Siddamalappa Associates.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	O.S. 610/2010 (SUMMONS) IA/1/2010	21-11-2020	RAMAIAH Vs LINGAPPA	K.T.DAKAPPA and ASSOCIATES
54	O.S. 966/2010 (SUMMONS) IA/1/2010	21-11-2020	HOSAHALLI MUNIYAPPA Vs PILLAMAM AND ANOTHER	MYLARAIAH ASSOCIATES
55	EX 92/2010 (SUMMONS)	21-11-2020	CHANDRAVATHI BAI Vs M. ARUN KUMAR	M.C.J.K. C.G.G.
56	O.S. 1182/2010 (SUMMONS) IA/1/2010 IA/2/2010	21-11-2020	K N SURESH Vs NANJUNDAPPA AND OTHERS	N. PRAKASH
57	O.S. 98/2013 (SUMMONS) IA/1/2013 IA/2/2013	21-11-2020	Sujatha Vs Siddagangappa	P.Shobha
58	O.S. 158/2013 (SUMMONS) IA/1/2013	21-11-2020	Muniyamma Vs Kanthamma	Lokesh R
59	O.S. 1072/2018 (SUMMONS) IA/1/2018	21-11-2020	Munishamappa alias Kunjappa Vs Rajappa	T P Srinivasa
60	O.S. 440/2020 (SUMMONS) IA/1/2020	21-11-2020	Sonu M Vs Susheela	S Vydyeswara
61	M.A. 53/2020 (SUMMONS) IA/1/2020	21-11-2020	BADRESH N DESAI Vs JANAKAMMA	H P LEELADHAR
62	EX 63/2014 (HEARING)	21-11-2020	Chandraraj C Vs Narayanamma	Vijayakumar
63	O.S. 456/2015 (HEARING) IA/1/2015	21-11-2020	Sujatha S N Vs Nanjappa alias Nanjareddy	S. VENKATESH
64	O.S. 609/2015 (HEARING) IA/1/2015 IA/2/2015	21-11-2020	Narayanamma Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
65	O.S. 610/2015 (HEARING) IA/1/2015 IA/2/2015	21-11-2020	Rajappa Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
66	O.S. 611/2015 (HEARING) IA/1/2015 IA/2/2015	21-11-2020	Narayanappa Vs State of Karnataka	V. VIJAYASHEKARA GOWDA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
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Cause List Date: 09-09-2020

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67	O.S. 632/2015 (HEARING) IA/1/2015 IA/2/2015	21-11-2020	Chennamma Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
68	O.S. 1224/2015 (HEARING) IA/1/2015	21-11-2020	Lakshamma Vs Ms Lily Reality Private Limited	M Murali Babu
69	O.S. 1434/2015 (HEARING) IA/1/2015	21-11-2020	Muniyamma Vs Munikrishna	Revanna M S
70	O.S. 1835/2015 (HEARING) IA/1/2015	21-11-2020	Madhava Narrain A K Vs Niranjan Narrain A K	Prakash B N
71	O.S. 305/2017 (HEARING) IA/1/2017	21-11-2020	Narasappa Naidu Vs Brahmananda Rao alias Korrapati Brahmananda Roa	Babu D R
72	O.S. 321/2017 (HEARING) IA/1/2017	21-11-2020	Sarasamma R Vs Kamamma	P Rajareddy
73	O.S. 344/2017 (HEARING) IA/1/2017	21-11-2020	Kum. Spoorthi P Vs Kalai Selvi R	M/s Ravi and Ravi
74	O.S. 553/2017 (HEARING) IA/1/2017	21-11-2020	Ashwin A Vs Ashwathanarayana Reddy	K S M
75	O.S. 1139/2017 (HEARING) IA/1/2017	21-11-2020	Nagarathna Vs Ramesh	N Murali
76	O.S. 1770/2017 (HEARING) IA/1/2017	21-11-2020	Joannes A Vs Sumithra A.T.	
77	O.S. 144/2018 (HEARING) IA/1/2018	21-11-2020	Kanthamma Vs Anandaa M N	Manjunatha T B
78	O.S. 694/2020 (APPEARANCE OF PARTY) IA/1/2020	21-11-2020	SUSHEELAMMA Vs NANJEGOWDA	Sriyuth V Sudhakar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
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Cause List Date: 09-09-2020

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AWAIT RECORDS				
1	R.A. 77/2016 (SUMMONS) IA/1/2016		Venkatesh Vs Narayanappa	
STEPS				
2	O.S. 1387/2016 (SUMMONS)		Mallamma Vs Muniyamma	
WRITTEN STATEMENT				
3	O.S. 1096/2016 (SUMMONS) IA/1/2016		Munichannamma Vs Muniyappa	S A S
4	O.S. 1377/2016 (SUMMONS) IA/1/2016		Shanthamma Vs Krishnappa	
5	O.S. 631/2005 (HEARING) IA/1/2005		YELLAMMA Vs V NAGARAJU	SREE RAMA REDDY.M
6	O.S. 893/2017 (HEARING) IA/1/2017 IA/2/2017		Ramachandra P Vs Thomas Abraham	
7	Misc 62/2019 (HEARING)		Venkatesh Babu Vs Lakshmi	C S Prasanna Kumar
8	O.S. 850/2020 (HEARING) IA/1/2020		RHEA KHANNA REPTD BY NIRMAL JOSEF Vs HARSHITA KUMAR	ARUN PONAPPA
9	O.S. 853/2020 (HEARING) IA/1/2020 IA/2/2020		RAMAKKA Vs JAYAMMA	S NAGESH
10	O.S. 860/2020 (FIRST HEARING) IA/1/2020		NAGARATHNAMMA Vs NAGARAJA	G VISHWANATHA REDDY
11	O.S. 867/2020 (FIRST HEARING) IA/1/2020		THAYAMMA Vs NARAYANAPPA M	MUNIRAKU K N
12	M.C. 119/2020 (EVIDENCE.) IA/1/2020		PALLAVI Y G Vs NIL	A C SUBRAMANYA

12:00 P.M - 1:00 P.M

OBECTION

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Misc 85/2016 (SUMMONS)		Anthony Raj Vs Lakshmana R	
14	O.S. 1261/2016 (SUMMONS) IA/1/2016		Nagamma Vs Jayamma	
COMPLIANCE OF OFFICE OBJECTIONS				
15	O.S. 853/2010 (NOTICE) IA/1/2010		NANJAPPA Vs MUNIYAPPA AND OTHER	M.T. NANAI DH
16	O.S. 1103/2008 (ISSUES.) IA/1/2008 IA/2/2008		JAYAMMA Vs GOWRAMMA	
17	O.S. 878/2014 (ISSUES.) IA/1/2014 IA/2/2014		Chinnamma Vs Pramila	Janardhan G
18	O.S. 1457/2016 (ISSUES.) IA/1/2016		Gouri Shanker Gupta Vs Divya Gupta	N Sridhar
19	O.S. 563/2018 (ISSUES.) IA/1/2018		Srinivas Murthy D R Vs Ramesh M	V K Ramesha
20	O.S. 603/2004 (APPEARANCE OF PARTY) IA/1/2004		NEESA BEGUM Vs ABDUL RAHEEM	UGRAPPA EXPARTE
<u>3:00 P.M - 4:00 P.M</u>				
AWAIT ORDERS				
21	O.S. 1189/2011 (SUMMONS) IA/1/2011		HANUMAIHA REDDY Vs NARAYANA REDDY AND OTHERS	J.PRAKASH
STEPS				
22	O.S. 729/2016 (SUMMONS) IA/1/2016 IA/2/2016		Leelavathi P Vs Akkayamma	A N L
23	O.S. 757/2016 (SUMMONS)		Sampagamma Vs Narayanappa	K S Shivakumar
24	O.S. 761/2016 (SUMMONS) IA/1/2016 IA/2/2016		Shaddi Begem Vs Khamrunnisa	K M V

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 838/2016 (SUMMONS) IA/1/2016		Kavitha Vs Narayanaswamy	K Suresh
26	O.S. 1127/2013 (HEARING) IA/1/2013 IA/2/2013		Kastoori Vs Theresamma	K.S.Mallikarjuna Reddy
Cases listed below are adjourned due to Covid 19				
27	R.A. 71/2016 (NOTICE) IA/1/2016 IA/2/2016	22-09-2020	Neelamma Vs Lakshmiddevamma	K N C Shekar
28	Misc 109/2016 (NOTICE) IA/1/2016	22-09-2020	Manjunath Vs Subbalakshamma	T P M
29	FDP 61/2016 (NOTICE)	22-09-2020	K. NARAYAN Vs GOPI	
30	Misc 120/2017 (NOTICE) IA/1/2017 IA/2/2017	22-09-2020	The Mysore Stoneware Pipes and Potteries Ltd. Vs Anil kumar	Venkatesh C
31	FDP 9/2019 (NOTICE)	22-09-2020	Shobadevi Vs Raesh Kumar	V Krishnan
32	O.S. 1336/2016 (SUMMONS) IA/1/2016	23-09-2020	Suja Issac Vs Narayanappa	
33	G and WC 34/2019 (NOTICE)	25-09-2020	JAGADEESHA Vs SOMASHEKARAIHAH M. P.	SUSHEELA M.
34	EX 65/2019 (NOTICE)	25-09-2020	Gowri Vs Shanthamma	Vijayakumar
35	M.A. 18/2020 (NOTICE) IA/1/2020	25-09-2020	Sumarani Vs Rajashekar S	DHANANJAYA.P.R.
36	M.A. 19/2020 (NOTICE) IA/1/2020	25-09-2020	Chandra H S Vs Rajashekar S	DHANANJAYA.P.R.
37	O.S. 1048/2016 (SUMMONS) IA/1/2016 IA/2/2016	29-09-2020	Mahaboob Sab Vs Sheriffa Bi	Prakash M
38	O.S. 1063/2016 (SUMMONS) IA/1/2016	29-09-2020	Jayalakshamma Vs Rathamma	V Janardhan

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 1117/2016 (SUMMONS) IA/1/2016	29-09-2020	Krishnamma K Vs Venkataramanappa K	M D Basavanna
40	O.S. 1180/2016 (SUMMONS)	29-09-2020	Bhadramma Vs Nanjappa	
41	O.S. 1618/2016 (EVIDENCE.) IA/1/2016	05-10-2020	M. NARAYANAPPA Vs A. MOHAMMED RASOOL ALIAS MUZEEB PASHA	
42	O.S. 1850/2016 (EVIDENCE.)	05-10-2020	Akkayamma Vs Chinnamma	
43	O.S. 749/2017 (EVIDENCE.) IA/1/2017	05-10-2020	Srinivasa Murthy M S Vs Mohammed Shafiulla	
44	O.S. 803/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	05-10-2020	Munithayamma Vs Sulochanamma	
45	O.S. 1038/2017 (EVIDENCE.) IA/1/2017	06-10-2020	Susheela B Vs Narayanaswamy K B	K M Murari
46	O.S. 468/2018 (EVIDENCE.) IA/1/2018	06-10-2020	Srinivas V Vs Venkateshappa	G manivannan
47	O.S. 577/2018 (EVIDENCE.) IA/1/2018	06-10-2020	Venkateshappa P G Vs Babu Reddy G S	A Krishna Bhat
48	O.S. 137/2019 (EVIDENCE.) IA/1/2019	06-10-2020	Ashok Kumar Vs Nagarajappa	Kantharaj D
49	O.S. 845/2019 (EVIDENCE.)	06-10-2020	Sree Gruhalakshmi Co- Operative Housing Society Ltd, Rep. by Premkumar V B Vs Chikkaraju alias Krishna Reddy	MANJUNATH G. KANDEKAR
50	R.A. 7/2016 (SUMMONS) IA/1/2016	08-12-2020	Pillamma Vs The Assistant Executive Engineer	Aravind V C
51	R.A. 27/2016 (SUMMONS) IA/1/2016	08-12-2020	MUNISWAMAPPA Vs SHIVANNA C N	M.J ALVA
52	R.A. 31/2016 (SUMMONS) IA/1/2016	08-12-2020	Palani Vs Gowramma	S. VENKATESH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 218/2010 (HEARING)		RAMAPPA Vs MUTHAPPA	LAKSHMI NARAYANA
2	M.A. 48/2017 (HEARING) IA/1/2017		Muddappaji Vs Undavalli Satyanarayana	EXPARTE J S Dinesh
3	O.S. 1140/2018 (HEARING) IA/1/2018		Rajamma Vs Padmamma	BOJA RAJ
<u>12:00 P.M - 1:00 P.M</u>				
4	O.S. 1461/2006 (ARGUMENTS.) IA/1/2006		H S MANJUNATH SHASTRI Vs P VISHNU PRASAD	T. MANJUNATH
<u>3:00 P.M - 4:00 P.M</u>				
5	O.S. 1239/2018 (HEARING) IA/1/2018		Munirajappa Vs Venkatasamappa	PS
6	EX 9/2020 (HEARING)		NAGARAJ K Vs VIJAYAMMA	PRASHANTH B N
<u>4:00 P.M - 5:00 P.M</u>				
7	O.S. 668/2020 (HEARING) IA/1/2020		LAKSHMANA Vs NAGARAJ	M.V.NAVEEN REDDY
8	M.C. 56/2020 (FIRST HEARING)		SWETHA Vs JEEVAN K S	VASUDEVA R
9	O.S. 854/2020 (ORDERS.) IA/1/2020 IA/2/2020 IA/3/2020		DEVARAJU Vs KRISHNAPPA	RAJ AND RAJ ASSOCIATES
Cases listed below are adjourned due to Covid 19				
10	O.S. 534/2012 (ISSUES.) IA/1/2012	30-10-2020	JAYAMMA Vs HANUMANTHARAYAPPA.B.T	N.K.KANTHARAJU
11	O.S. 1077/2012 (ISSUES.) IA/1/2012	30-10-2020	V.Ramakrihna Vs M.Sadananda	G.K.Rajanna
12	O.S. 1107/2012 (ISSUES.)	30-10-2020	C A Manjunath Vs C V Appaiah	Ramakrishnaiah

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1657/2012 (ISSUES.) IA/1/2012	30-10-2020	Muralikumar Vs Gowramma	M.Yadavamurthy
14	O.S. 893/2014 (ISSUES.) IA/1/2014	30-10-2020	Ms Township Promoters Vs Gangadarappa	Umesh Y
15	O.S. 1401/2016 (EVIDENCE.) IA/1/2016	30-10-2020	Gangamma Vs Rudraiah	
16	O.S. 1126/2017 (EVIDENCE.) IA/1/2017	30-10-2020	Surekha G Vs Umesh R	H Santosh
17	O.S. 778/2014 (SUMMONS) IA/1/2014	09-11-2020	Elizabeth Vs Asha S J	Narasimhareddy
18	O.S. 869/2014 (SUMMONS) IA/1/2014 IA/2/2014	09-11-2020	Saraswathamma Vs Krishnappa	
19	O.S. 1687/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	09-11-2020	Venkataswamy Vs Manjula	Ravindra
20	R.A. 6/2016 (SUMMONS) IA/1/2016	09-11-2020	Mukthiyar Pasha Vs Vasu R	P S M
21	O.S. 289/2016 (SUMMONS)	09-11-2020	Ramesh R, Rep. by Raja Jayashankar Vs Sundara Raju S	G M
22	O.S. 717/2016 (SUMMONS) IA/1/2016	09-11-2020	Venkatesh Murthy Vs Muniyamma	K H U
23	O.S. 731/2016 (SUMMONS)	09-11-2020	State Bank of India, Rep. by Krishna Dutt Vs Priyanka Navasaksharara Swasahaya Sangha	P Muniraju
24	O.S. 759/2016 (SUMMONS) IA/1/2016	09-11-2020	Eramma Vs Muniakkayamma	S Venkatesh
25	O.S. 852/2016 (SUMMONS) IA/1/2016	09-11-2020	Lingappa Vs Lakshamma	M I Khatib

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 205/2017 (SUMMONS) IA/1/2017	09-11-2020	Muniraju Vs Seethamma	Raghu N R
27	O.S. 20/2018 (SUMMONS) IA/1/2018	09-11-2020	Mahadevamma alias Mala Vs Srinivasa Reddy S B	L K
28	M.C. 88/2018 (SUMMONS)	09-11-2020	Swathi S v Vs Mohan Kumar	B V Manjunatha Gowda
29	O.S. 525/2018 (SUMMONS) IA/1/2018	09-11-2020	Jayamma Vs Yellamma	N Sridhar
30	O.S. 193/2019 (SUMMONS) IA/1/2019	09-11-2020	Mamatha Sriram Vs Kempanna R G	Savitha
31	O.S. 329/2019 (SUMMONS) IA/1/2019	09-11-2020	Bindushree Vs Channaiah K	N Anjangowda
32	O.S. 1100/2019 (SUMMONS) IA/1/2019 IA/2/2019	09-11-2020	Munivenkatappa Vs Shanthamma	L Mahesh
33	O.S. 1140/2019 (SUMMONS) IA/1/2019	09-11-2020	Bhagyamma Chandra K Vs Krishnappa C	Arun Kumar Y H
34	O.S. 1793/2019 (SUMMONS) IA/1/2019	09-11-2020	THOPAMMA Vs KUMARA	PADMANABHA
35	O.S. 69/2020 (SUMMONS) IA/1/2020	09-11-2020	Narayana Swamy K S Vs Pushpa	K C A
36	O.S. 105/2020 (SUMMONS) IA/1/2020	09-11-2020	Chinnappa, Rep. by his GPA Holder Shivakumar G S Vs Prabhakar Reddy R	V. VIJAYASHEKARA GOWDA
37	O.S. 352/2020 (SUMMONS) IA/1/2020	09-11-2020	VIJAYARATHNAMMA Vs PURUSHOTHAMA S	MANJULA P V
38	O.S. 407/2020 (SUMMONS) IA/1/2020	09-11-2020	ANTHONYMARY Vs MARIYAPPA	JAGADISH M C
39	O.S. 724/2020 (SUMMONS) IA/1/2020 IA/2/2020	09-11-2020	SUBRAMANI P Vs MUKUND	DEVARAJ N

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	R.A. 65/2017 (NOTICE)	09-11-2020	Munilakshmaiah dead by LRS Kupamma Vs Shamanna S	B Janardhan Rao
41	M.V.C. 94/2017 (NOTICE)	09-11-2020	MUNIVENKATAMMA Vs BHAGYALAKSHMI	PILLAREDDY
42	M.C. 235/2019 (NOTICE)	09-11-2020	Muthuswamy Raju Vs Padmavathy P	Jal Legal
43	M.C. 447/2019 (NOTICE)	09-11-2020	Krishna Priya V S Vs Prabhilash P	Sonia Rajesh
44	M.C. 46/2020 (NOTICE)	09-11-2020	Vykuntapu Krishna alias V Sai Krishna Vs Prema R	M M K
45	M.A. 35/2020 (NOTICE) IA/1/2020	09-11-2020	Srinivas N Rep. by his GPA Holder Sri. Abdul Quduse Vs Dr. Aftab Ahmed	Y N S R
46	EX 16/2020 (NOTICE)	09-11-2020	LAKSHMINARSHIMHASHETTY Y R Y R Vs YELLAPPA	S VEMA REDDY
47	O.S. 163/2018 (A.D.R) IA/1/2018	09-11-2020	Basavaraju Vs Sanjeevaiah	K Jagannath
48	O.S. 143/2019 (LIST OF WITNESS AND DOCUMENTS) IA/1/2019	09-11-2020	Thopegowda P Vs Rudresh J	M B C
49	O.S. 717/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	09-11-2020	RAGHUNATH N Vs CHINNAMMA	MANIVANNAN .G

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
09.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 33/2003
2. O.S. 327/2011	2. O.S. 924/2008
3. O.S.1495/2011	3. O.S. 1666/2013
4. O.S. 551/2020	4. O.S. 2019/2014
5. O.S. 638/2020	5. O.S. 523/2014
6. M.A. 26/2020	6. O.S. 515/2020

IV ASCJ 08.09.2020
Bengaluru Rural District, Bengaluru.

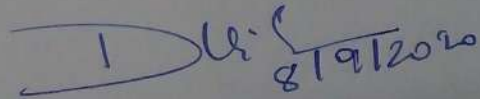
In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 09-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 318/2006	Hearing	Sri. B.V
02	OS. 489/2007	Hearing	Sri. V.S
03	OS. 704/2008	Hearing	Sri. T.S.M
04	OS. 1681/2013	Hearing	Sri. V.K
05	OS. 1723/2013	Hearing	Sri. H and H
06	OS. 49/2015	Hearing	Sri. N.J
07	OS. 1105/2006	Arguments	Sri. G.V.H
08	OS. 173/2015	Arguments	Sri. N.P
09	OS. 375/2015	Arguments	Sri. J.G
10	OS. 848/2015	Pre- conciliation for E Lok Adalath	
11	OS. 60/2012	Pre- conciliation for E Lok Adalath	
12	OS. 20/2016	Pre- conciliation for E Lok Adalath	
13	OS. 434/2015	Pre- conciliation for E Lok Adalath	
14	OS. 110/2012	Pre- conciliation for E Lok Adalath	



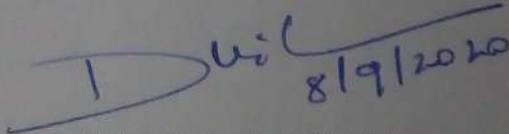
V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 536/2016	Hearing	Sri. V.G.G
02	OS. 1669/2016	Hearing	-----
03	OS. 604/2020	Hearing	Sri. P.K
04	MC. 136/2020	Hearing	Sri. K.R
05	OS. 747/2020	Hearing	Sri. SNR
06	OS. 1809/2015	Arguments	Sri. E.E
07	MC. 131/2016	Arguments	Sri. M.Z
08	OS. 382/2016	Pre- conciliation for E Lok Adalath	
09	OS. 1190/2008	Pre- conciliation for E Lok Adalath	
10	OS. 316/2013	Pre- conciliation for E Lok Adalath	

NOTE :

1. Only 24 matters posted for hearing / argument are available on 09.09.2020
2. The next date of hearing pertaining to other matters posted on 09.09.2020 will be given on the same day.


8/9/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.